

As regards the Charter of Demands, the AINPEF may approach the appropriate Government (*i.e.* State Government under the said Act) for mediation if the parties fail to settle the matter.

Job opportunities in Ninth Plan

†1022. SHRI LAJPAT RAI:
SHRI KAPIL SIBAL:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have set any target for creation of new opportunities of employment during the Ninth Five Year Plan period;

(b) if so, the details thereof and the area-wise target of the additional opportunities of employment set to be created;

(c) whether the targets of creating employment opportunities in these areas were achieved; and

(d) if not, the areas where new employment opportunities were created indicating the area-wise number of the job opportunities created and the number of unemployed persons by the end of 2002 in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): (a) The Planning Commission had projected annual employment growth on Usual Principal and Subsidiary Status (UPSS) basis at 2.44% during the Ninth Plan (1997—02) period.

(b) Area-wise projection of employment was not made in the Ninth Plan.

(c) and (d) As per the estimates available from labour force surveys carried out by National Sample Survey Organisation, employment has grown at the rate of approximately 1.00% per annum during 1994—2000. The total number of unemployed person during 1999-2000 was of the order of 9 million.

Skilled and Unskilled Labourers

†1023. SHRI KAPIL SIBAL:
SHRI LAJPAT RAI:

Will the Minister of LABOUR be pleased to state:

†Original notice of the question was received in Hindi.